

V

C.A.No. 6166 OF 1999
ITEM NO.301
PART-HEARD

COURT NO.9

SEC -XIV

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Civil Appeal No(s).6166/1999

Union of India & Ors.

Appellant(s)

VERSUS

Rakesh Kumar

Respondent(s)

(with office report)

WITH
SLP(C) 16644-45/1999 and CA No.2121/2000

DATE: 31-1-2001 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For the Appellant(s) : Mr. Mukul Rohtagi, ASG
Ms. B Sunita Rao, Adv.
Ms. Halida Khatoon, Adv. for
Mr. DS Mehra, Adv.
Ms. Sushma Suri, Adv. (NP)

For the Respondent(s): Mr. Javed Mahmud Rao, Adv.
Mr. VJ Francis, Adv.
Mr. Jitender Mohan Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Heard learned counsel for the parties.
Judgment reserved.

.SP1

(D.L. Chugh)
Court Master

(K.K. Chadha)
Court Master